

## NOTICE

**IT IS HEREBY NOTIFIED** for the information of the advocates, litigants and parties appearing in person that on **16<sup>th</sup> February, 2023** ;

### **I**

The Special Division Bench comprising of the **Hon'ble Shri Justice M. S. Sonak** and the **Hon'ble Shri Justice B. P. Colabawalla** will take up the matter, as per the board notified.

### **II**

Soon after the Special Division Bench work is over, the **Hon'ble Shri Justice M. S. Sonak** and the **Hon'ble Shri Justice B. P. Colabawalla** will sit singly and will take up the extant judicial assignment pertaining to Single Bench.

By Order

High Court of Bombay at Goa,  
Porvorim, Goa

Sd/-

Date : 13.02.2023

( G. G. Bhansali )  
**Registrar (Judicial)**